released by the Ministry and also raises funds as per Internal and External Budgetary Resources (IEBR) approved in the Union Budget. Details of funds released to National Highways Authority of India (NHAI) during 2017-18, 2018-19 and 2019-20 (upto October 2019) is as follows:

(₹ in crore)

Sl. No.	Financial Year	Total
1.	2017-2018 RE	28900.89
2.	2018-19	36221.82
4.	2019-20 (upto 31.10.19)	20101
De	etails of IEBR raised by NHAI during	the said period are as below:
	2017-18	₹ 50, 533 crores
	2018-19	₹ 61, 217 crores
	2019-20 (upto 31.10.2019)	₹ 36, 526 crores

In so far as construction of new roads is concerned, these decisions are taken as per extant policies and taking into account inputs received from related Departments, Ministries, State Governments, etc.

Proposal for identifying road accident prone areas

1575. SHRI D. KUPENDRA REDDY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is identifying the road accident prone areas/black spots in the country;
 - (b) if so, the details thereof and the present status of the proposal;
 - (c) whether the World Bank funding is involved in this; and
 - (d) if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) 789 black spots have been identified based on accidents/fatality from year 2011 to 2014. A Total of 660 black spots are on the stretches of National Highways

(NHs) and 129 black spots are under State Government. 395 black spots have already been rectified and 215 black spots are at implementation stage on stretches of NHs.

(c) to (d) The Ministry has decided to take up a project *i.e.* "Integrated Road Accident Database (IRAD)" with funding from World Bank. The main objective of this project is on-site collection of accident data through app-based software and analyse data for identification of black spots and other accident prone areas.

Measures taken to tackle road accidents under the MV (Amendment) Act

1576. DR. BANDA PRAKASH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether fatal road accidents have increased in the previous three years;
- (b) if so, the measures taken to tackle this issue under the Motor Vehicles (Amendment) Act along with relevant data for the previous three years; and
 - (c) if not, the hindrances that are coming in the way and reasons therefor?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) The Total number of fatal road accidents in the country during the last three years *i.e.* 2016, 2017 and 2018 is given below:

Year	Fatal Road Accidents	Number of Fatalities
2016	1, 36, 071	1, 50, 785
2017	1, 34, 796	1, 47, 913
2018	1, 37, 726	1, 51, 417

(b) and (c) The Motor Vehicles (Amendment) Act, 2019 focuses on road safety and includes, *inter alia*, stiff hike in penalties for traffic violations and electronic monitoring of the same, enhanced penalties for juvenile driving, cashless treatment during the golden hour, computerization/automation of vehicle fitness and driving, tests, recall of defective vehicles, extending the scope of third party liability and payment of increased compensation for hit and run cases etc.